

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-04-2024 AT 10:30 AM**

**CP No.185/241/HDB/2020  
AND  
IA (CA) 131/2023 in CP No.185/241/HDB/2020  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Mahipal Baddam Reddy

**...Petitioner**

**AND**

Apollo Computing Laboratories Pvt Ltd & 2 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No.185/241/HDB/2020**

Learned Counsel Mr Abhishek Gupta, for petitioner present through Video Conference.

Learned Counsel Mr Y Suryanarayana, along with Mr Sachin Sharma, for respondent present physically.

Learned counsel for petitioner reports not ready whereas learned counsel for respondent who is present physically reports ready. This matter is specifically listed at the request of both sides to the dates mentioned in the previous orders therefore, matter adjourned on condition that if submissions are completed by the petitioner thereafter respondents to make submissions, in default of making submissions opportunity stands closed. call on 02.05.2024 along with IA (CA) 131/2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**